RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. 04/P.I./2023

Date: 13.03.2023

It has been observed that despite allotment of Unique Identification (UID) Numbers to all the Judicial Officers and issuing directions for using it while making correspondence with this office, it is neither being used/mentioned by the Officers nor checked by the District & Sessions Judge concerned while forwarding their letters/applications to this office.

Therefore, it is enjoined upon all the Judicial Officers to strictly use their Unique Identification (UID) number while making correspondence with this office.

BY ORDER

No. Estt. B2(xi)e/RG/Compliance 01/2015/1032

りりいり Date: 13.03.2023

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.

The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.

4. The Secretary, Lokayukta, Sachivalaya, Jaipur.

- The Accountant General, Rajasthan, Jaipur.

 The Registrar General/ Registrar(Vig.)/(Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
- The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/ Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
 All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

- 9. All District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Tribunals as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 10. The Director, Rajasthan State Judicial Academy, Jodhpur.

Personal File/ Conf. /General/Sub. Courtl RJS Leave

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